

NATIONAL COMPANY LAW TRIBUNAL
CUTTACK BENCH
COURT No. 1
VC AND PHYSICAL (HYBRID) MODE

ITEM No. 110
CP (IB) No. 6/CB/2024

Proceedings under Section 9 IBC

IN THE MATTER OF:

Spectron Engineers Pvt. Ltd.
V/S
Orissa Stevedores Ltd.

.....Applicant

....Respondent

Order delivered on 18/07/2024

Coram:

Shri Deep Chandra Joshi, Hon'ble Member(J)
Shri Kaushalendra Kumar Singh, Hon'ble Member(T)

PRESENT:

For the Applicants

For the Respondent

Mr. Rajnish Sinha, Adv.
Mr. Saswat Kumar Acharya, Adv.
Ms. S. Pholgu, Adv.
Mr. Abhijeet Agarwal, Adv.
Mr. P. Ganguly, Adv.
Mr. B. Parasramka, Adv.

ORDER

Ld. Counsel for the petitioner is present. This is an application filed under Section 9 IBC, 2016, Ld. Counsel Mr. Saswat K. Acharya appears for the respondent/Corporate Debtor and submits that he already filed hard copy of the reply, but softcopy of the reply is not reflected in the DMS e-portal. Respondent side to ensure the same and will upload in the DMS e-portal before the next date of hearing.

The Operational Creditor may file the rejoinder if any, before the next date of hearing.

With this, list the matter on 29.08.2024.

Sd.

Kaushalendra Kumar Singh
Member (Technical)

Sd.

Deep Chandra Joshi
Member (Judicial)

Sibendra Naik (Steno)